

1	2	3
26.	Nagaland	0.53
27.	Sikkim	0.33
28.	Tripura	0.10
29.	Union Territory	0.04

Schemes for homeless people

†750. SHRI MAHENDRA SINGH MAHRA : Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of housing schemes being run, at present, for the homeless people of the country;
- (b) the funds allocated for Uttarakhand under such schemes during 2011-12;
- (c) whether the State Government has requested to allocate more funds thereunder; and
- (d) if not, whether Government would consider the request?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA) : (a) This Ministry is implementing Indira Awaas Yojana (IAY) Scheme in the rural areas of all States/UTs (except Delhi and Chandigarh) under which financial assistance is provided to the rural BPL houseless households for construction of dwelling units.

(b) During the year 2011-12, Rs. 56.34 crore were allocated to Uttarakhand as central share under IAY.

(c) and (d) No such request has been received from the State Government. However, funds under IAY are allocated to States in accordance with predetermined criteria by assigning 75% weightage to housing shortage and 25% weightage to poverty ratio.

†Original notice of the question was received in Hindi.